

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 269 of 2018

IN THE MATTER OF:

IL&FS Financial Services Ltd.

...Appellant

Vs

Mayfair Capital Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Satendra K. Rai,
Mr. Aditya Shukla, Mr. Shashank Agarwal and
Mr. Saikat Sarkar, Advocates.**

O R D E R

09.07.2018: Mr. Abhijeet Sinha, Advocate alongwith Mr. Shashank Agarwal, learned counsel for the Appellant sought permission to withdraw the appeal in view of subsequent development and liquidation. Prayer is allowed without any liberty to challenge same very impugned order before this Appellate Tribunal. The appeal stands disposed of as withdrawn.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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